## Message from Rajya Sabha

**SECRETARY-GENERAL:** Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 19<sup>th</sup> August, 2025 agreed without any amendment to the Mines and Mines and Minerals (Development and Regulation) Amendment Bill, 2025 which was passed by the Lok Sabha at its sitting held on the 12<sup>th</sup> August, 2025.?? (*Interruptions*)

12.04 hrs